

ORIGINAL IN HINDI

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.2932
TO BE ANSWERED ON 3RD AUGUST, 2022**

SCHEMES IN ODISHA

†2932. SHRI BASANTA KUMAR PANDA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of each of the schemes under the Ministry;**
- (b) the amount allocated for the schemes being implemented;**
- (c) the names of schemes implemented/being implemented in Odisha; and**
- (d) the amount allocated for the aforesaid schemes in Odisha?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): A Statement is at Annexure-I.

(b): A Statement is at Annexure-II.

(c) & (d): A statement is at Annexure-III.

Annexure-I

**STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED
QUESTION NO.2932 FOR ANSWER ON 03.05.2022 IN THE LOK SABHA.**

Ministry of Consumer Affairs, Food & Public Distribution comprising two Departments i.e. Department of Consumer Affairs & Department of Food & Public Distribution and reply on behalf of both the Departments is as under:

Department of Food & Public Distribution: The details of the schemes implemented by Department of Food and Public Distribution are as under:

Sl. No.	Name of the Scheme/Project/Programme
1.	Assistance to State Agencies for intra-State movement of foodgrains and Fair Price Shop dealers' margin under National Food Security Act.
2.	"Assistance to State Food Commission" (A sub-scheme under the scheme of Strengthening of Public Distribution System Operations)
3.	Integrated Management of Public Distribution System (IMPDS)
4.	Sugar Subsidy for Antoyada Anna Yojna families payable under Public Distribution System
5.	Scheme for extending financial assistance to sugar Mills for enhancement and augmentation of ethanol production capacity (Ethanol interest subvention scheme)
6.	PM Garib Kalyan Anna Yojana (PM-GKAY)
7.	Welfare Institution and Hostels Scheme for SC/ST/OBC hostels and welfare institution
8.	Fortification of Rice & its Distribution under Public Distribution System
9.	Food Subsidy to Food Corporation of India
10.	Food Subsidy for Decentralized Procurement of Foodgrains
11.	Private Entrepreneurs Guarantee (PEG) Scheme
12.	Storage & Godowns
13.	Construction of Silos under PPP mode

Department of Consumer Affairs: The details of schemes implemented by Department of Consumer are as under:

Sl. No.	Name of the Scheme/Project/Programme
1	Consumer Awareness (Publicity)
2.	Consumer Protection
(i)	Strengthening Consumer Fora
(ii)	CONFONET
(iii)	Consumer Protection Cell (ICGRS)
3.	Weights and Measures
(i)	Strengthening of LM Infrastructure of States/UTs
(ii)	Strengthening of RRSLs and IILM, Ranchi
(iii)	Dissemination of Time
4.	National Test House
5.	Bureau of Indian Standards
(i)	Gold Hallmarking
6.	Strengthening of Price Monitoring Structure
7.	Price Stabilisation Fund (PSF)

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.2932 FOR ANSWER ON 03.05.2022 IN THE LOK SABHA.

Department of Food & Public Distribution: The details of the schemes implemented by Department of Food and Public Distribution and amount allocated under these schemes are as under:

Sl. No.	Name of the Scheme/Project/Programme	Budget Estimates (2022-23) (Rs. in crore)
1.	Assistance to State Agencies for intra-State movement of foodgrains and Fair Price Shop dealers' margin under National Food Security Act.	6572
2.	"Assistance to State Food Commission" (A sub-scheme under the scheme of Strengthening of Public Distribution System Operations)	01
3.	Integrated Management of Public Distribution System (IMPDS)	40
4.	Sugar Subsidy for Antoyada Anna Yojna families payable under Public Distribution System	350
5.	Scheme for extending financial assistance to sugar Mills for enhancement and augmentation of ethanol production capacity (Ethanol interest subvention scheme)	300
6.	Food Subsidy to Food Corporation of India	145919.19
7.	Food Subsidy for Decentralized Procurement of Foodgrains	60561.19
8.	Storage & Godowns	33.20

Department of Consumer Affairs: The details of schemes implemented by Department of Consumer and fund allocated under these schemes are as under:

Sl. No.	Name of the Scheme/Project/Programme	BE (2022-23) (Rs. in crore)
1	Consumer Awareness (Publicity)	25.00
2.	Consumer Protection	
(i)	Strengthening Consumer Fora	6.00
(ii)	CONFONET	27.00
(iii)	Consumer Protection Cell (ICGRS)	7.00
	Total	40.00
3.	Weights and Measures	
(i)	Strengthening of LM Infrastructure of States/UTs	3.00
(ii)	Strengthening of RRSLs and IILM, Ranchi	4.70
(iii)	Dissemination of Time	9.30
	Total	17.00
4	National Test House	14.75
5.	Bureau of Indian Standards	
(i)	Gold Hallmarking	0.75
	Total	0.75
6.	Strengthening of Price Monitoring Structure	1.50
7.	Price Stabilisation Fund (PSF)	1500.00

Annexure-III

**STATEMENT REFERRED TO IN REPLY TO PART (c) & (d) OF THE
UNSTARRED QUESTION NO.2932 FOR ANSWER ON 03.05.2022 IN THE
LOK SABHA.**

Department of Food and Public Distribution: Department is implementing various Schemes/Programmes, which are not specific to any particular region/State but are implemented in all States/UTs of the country. However, a cumulative amount of Rs. 1898.54 Crore has been released to State Government of Odisha in the Financial Year 2022-23.

Department of Consumer Affairs: A cumulative total of Rs. 856.76 Lakh has been released to the State of Odisha in the Financial Year 2022-23.
